

Survey of conditions of Building Workers

719. SHRI SUKHDEO PRASAD VERMA:
SHRI GIRIDHAR GOMANGO:

Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether any survey of the miserable conditions of the building workers was made by the Government recently; and

(b) if so, the salient features of report of survey and the action taken thereon?

THE MINISTER OF LABOUR AND REHABILITATION: (SHRI R. K. KHADILKAR): (a) and (b). A survey of the conditions of contract labour employed in the building and construction industry was conducted by the Labour Bureau during 1959-61. The results of the survey were published by the Labour Bureau in a brochure entitled "Contract Labour (Survey of selected Industries) 1957-61" (DLB 34) in 1962.

The surveys conducted by the Labour bureau to ascertain the nature and extent of the contract Labour problem in selected industries provided the Government with the necessary information to move in the direction of enacting a legislation called "The Contract Labour (Regulation and Abolition) Act, 1970".

Defection of a Soviet Engineer to another Country

720. SHRI SUKHDEO PRASAD VERMA:
SHRI P. GANGADEB:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a Soviet Engineer working at the Bokaro Steel Plant is said to have defected to an undisclosed country; and

(b) if so, the steps which Government have taken so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SENGH): (a) and (b). It has been brought to Government's notice that a Soviet Engineer working at the Bokaro

Steel Plant is missing. The matter is presently under investigation by the appropriate authorities?

Rehabilitation of Refugees from Pakistan

721. SHRI PRABHUDAS PATEL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the refugees who had come from Pakistan during the recent war and were accommodated have demanded land for cultivation;

(b) whether these refugees have refused to go to Pakistan;

(c) if so, whether this question of refugees was discussed at the summit meeting at Simla; and

(d) the steps being taken to rehabilitate them?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir.

(b) They are reported to be unwilling to return.

(c) and (d). Yes. The matter was discussed with the Pak Delegation at Simla and the Pakistan Government was requested to take steps to facilitate the return and rehabilitation of their displaced nationals in their hearths and homes.

Apprenticeship Scheme for Unemployed Youth

722. SHRI PRABHUDAS PATEL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the programme of promoting industrial skills among the unemployed youth under the apprenticeship scheme has made any progress;

(b) if so, how many apprentices are at present under training; and

(c) whether in view of the encouraged response from trainees and the industry Government propose to increase the strength of the trainees?

THE MINISTER OF LABOUR AND REHABILITATION: (SHRI R. K. KHADILKAR): (a) Yes.

(b) 47,652 on 30-9-1971.

(c) Yes.